Introduction of a National Crop Insurance Scheme

Written Answers

1949. SHRI NARSINGH NARAIN PANDEY:

> SHRI MURLIDHAR CHAND-RAKANT BHANDARE:

SHRI NAGESHWAR PRASAD SHAHI:

SHRI SADASHIV BAGAIT-KAR:

SHRI ABDUL REHMAN

SHEIKH: SHRI

В

SATYANARAYAN REDDY:

SHRI PRAKASH MEH-ROTRA:

SHRI DINESH GOSWAMI:

SHRI NARASINGHA PRA-SAD NANDA;

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any prtyposal under Government's consideration present to introduce a National Crop Insurance Scheme in the country; and
- (b) if so, what are the details in this regard?

MINISTER OF STATE THE IN MINISTRY OF **AGRICULTURE** RECONSTRUCTION AND **RURAL** V. SWAMINATHAN): (SHRI R. and (b) A Pilot Crop Insurance Scheme homogenous area based on approach, drawn up by the General Corporation of India, Insurance at the instance of Government of India, is currently being implemented in selected areas in the four States ofGujarat, Maharashtra, Tamil Nadu and West Bengal. This is likely to be introduced in the States of Haryana, Karnataka, Rajasthan and Uttar Pra-The Government desh also shortly. of India are considering proposals to of the Pilot extend the coverage Scheme during the Sixth Plan (1980-85).

Purchase of Pescicidis by National Seeds qorporation

1950. SHRI DHULESHWAR MEENA:

SHRI KRISHNA NAND JOSHI:

SHRI PIARE LALL

KUREEL URF PIARE LAL TALIB UNNAVI:

SHRI R- RAMAKRISHNAN:

SHRI NAND **KISHORE** BHATT:

(SHRIMATI) NAJMA HEPTULLA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that both National Seeds Corporation and State Farms Corporation of India have a common Chairman and come under the Ministry of Agriculture and Rural Reconstruction;
- (b) if so, whether National Seeds t Corporation is piurchasing the pesticides by tender at the lowest price irrespective of the fact whether it is formulated by the basic manufacturer or any other formulator and that the State Farms Corporation o:f India is purchasing pesticides mostly from basic manufacturers; and
- (c) if answer to parts (a) and (h) above be in the affirmative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

- (b) The purchases of pesticides by Seeds Corporation are the National by and large for treatment of seeds, and the chemicals such as Vitavex. Thiram, DDT and PMA are pur chased centrally. Purchases of vitavex and DDT are being made through the basic manufacturer, Hindustan Insecticides which is M/sLtd. (A Government of India Under taking) while purchases of other two chemicals (Thiram and PMA) are being made through open ten The State Farms Corporation ders. also procure of India their require ments of Vitavex and DDT from the basic manufacturer (namely, M/sHindustan Insecticides Ltd.) in respect of other materials like Insec weedicides, ticides, fungicides, herbi cides. soil treatment materials, thev purchases make from basic the technical grade manufacturers they formulate their products, otherwise these are procured through open ten ders.
- (c) There are some variations in the policies followed by the two Corporations. Government is looking into this matter.

Purchase of Pesiicides by State Fanns Corporation of India Iiimited

1951. SHRI DHULESHWAR MEENA

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SHRI NAND KISHORE BHATT:

 $\begin{array}{ccc} DR. & (SHRIMATI) & NAJMA \\ & & HEPTULLA: \end{array}$ Win the Minister of AGRICUL- I

TURE be pleased to refer to the reply

to Unstarred Question No. 192 given, in the Rajya Sabha on the 18th February, 1981 and state:

- (a) what are the detail* *ol* the procedure which have been laid down for purchase of pesticides by the State Farms Corporation of India:
- (b) whether the procedure has been approved by Government; and
- (c) what are the details of the pesticides purchased by State Farms Corporation of India from 1-4-1980 to 28-2-1981 giving names of pesticides, quantity and price at which purchased and the name of suppliers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL. RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The State Farmg Corporation of India purchase formulated pesticides from the manufacturers of basic technical grade material. In the cases where in respect of any chemical, if the basic technical grade manufacturer is not formulating, the purchases are made through open tenders and procured at the lowest rate.

- (b) Specific Gov approval from ernment is not required for the pro cedure adopted in making purchases by a public enterprise. However, there are B.P.E. guidelines which lay down the general policies this SFCI regard. has been instructed to scrupulously adhere to these general policy guidelines.
- (c) The details of pesticides pur chased ifrom 1-4-1980 to 28-2-1981 are given in the Annexure.